

भारतीय रिजर्व बैंक

RESERVE BANK OF INDIA

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RBI/2009-10/120

RPCD CO.RCBD. BC. No.15 /03.03.01/2009-10

August 13, 2009

All State and Central Co-operative Banks

Dear Sir

50,000.

Housing Finance

Please refer to our circular RPCD No. PLNFS. BC. 51/06.11.02/97-98 dated October 31, 1997 read with circulars RPCD No. PLNFS. BC. 04/06.11.02/97-98 dated July 5, 1997 and RPCD No. PLNFS. BC. 122/06.11.02/94-95 dated February 24, 1995 on the captioned subject. In terms of the extant instructions, the maximum quantum of housing loan that can be granted by a State/Central Co-operative Bank to an individual borrower stands at Rs. 5 lakh, subject to the condition that the aggregate housing loans outstanding on any day against individuals, institutions and societies should not exceed 5% of a bank's total deposits. For repairs, additions, alterations, etc. to the existing houses, the maximum amount of loan per individual borrower stands at Rs.

2. On a review, it has been decided as under:

(i) The maximum quantum of housing loan that can be granted to an individual

borrower by a State / Central Cooperative Bank stands revised to Rs. 20 lakh.

However, in case of a bank having a net worth of Rs. 100 crore and above [as per

the assessment made in NABARD's latest inspection report], the limit will be Rs.

30 lakh.

(ii) The aggregate of housing loans outstanding on any day against individuals,

institutions, and societies should not exceed 10 % of total

ग्रामीण आयोजना और ऋण विभाग,, केन्द्रीय कार्यालय, 10 वी मंजील, केन्द्रीय कार्यालय भवन, शहीद भगतिसंह मार्ग,, पोस्ट बाक्स सं. 10014, मुम्बई-400 001

फोन :2266 1602 फैक्स: 2262 1011/2261 0943/2261 0948 ई -मेल : cgmincrpcd@rbi.org.in

loans and advances of the bank as on March 31 of the preceding year. However, this limit can be exceeded to the extent of funds obtained for the purpose from the higher financing agency and refinance from the National Housing Bank.

- (iii) It is clarified that housing loans would not include finance to commercial real estate sector as it has already been advised vide our circular No. RPCD.CO.RF.BC No.109/07.38.01/2008-09 dated May 25, 2009 that State and Central Cooperative banks should desist from financing the commercial real estate sector.
- (iv) For repairs, additions, alterations etc., to the existing houses, the maximum amount of loan per individual borrower stands revised to Rs. 1 lakh.

3. Please acknowledge receipt.

Yours faithfully

(R.C Sarangi) Chief General Manager